

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

104. IA/392/2024 IN C.P. (IB)/498(MB)2021

IN THE MATTER OF

MOON STAR SECURITIES TRADING &
FINANCE CO.LTD
VS
RAGHULEELA BUILDERS PVT.LTD

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 06.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Rajeev Panday (PH)
For the Respondent:

ORDER

I.A. 392/2024

Notice of motion to the Respondent. Registry as well as Applicant are directed to issue notice to the Respondent. The Applicant shall file service affidavit along with copy of notice sent to the Respondent, original postal receipt, track report/acknowledgements, email etc, at least two days before the next date of hearing. Registry is also directed to submit service report along with copy of notice sent to the Respondent, postal receipt, track report/acknowledgement.

Upon service, the Respondents are directed to file the reply before the next date of hearing, by serving an advance copy to the Counsel for the Applicant.

Adjourned to **20.02.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Shubham

Sd/-
REETA KOHLI
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

216. IA/1370/2023 IN C.P. (IB)/498(MB)2021

IN THE MATTER OF

MOON STAR SECURITIES TRADING &
FINANCE CO.LTD

VS

RAGHULEELA BUILDERS PVT.LTD

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 06.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

Sr. Adv. Ashish Kamat (PH)

For the RP:

Adv. Rajeev K. Panday (PH)

For the Respondent No. 2 in IA/1370/2023: Sr. Adv. Mustafa Doctor (PH)

ORDER

I.A. 1370/2023

Heard the Counsel for the Applicant in part. List on **08.02.2024** for further consideration.

Sd/-
MADHU SINHA
Member (Technical)

Shubham

Sd/-
REETA KOHLI
Member (Judicial)